

PROFORMA FOR DECLARATION OF ASSETS
(AS On 31.03.2012)

Name of officer (in full) : Niranjana Lal Chauhan

Date of Birth : 9/7/1974

Present Post held : Civil judge class-1 Pendra Road

Immovable property

Name of District, Sub-Division, Taluka and village in which property is situated	Name and details of property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Village Bhadrupali, T.h. Sakti, Distt. Janjgir Champa (C.G.)	House	Aggriculture Land 4 Aca, Aggriculture Land 1 Aca, Aggriculture Land 0.30 Ac	Father -Joidharam Chauhan, Mother- Tulbai, Self & Brother	paatrik, perchasd perchasd

Movable property (Valued Above 25000/- of Rs.)

TVS Suzuki Max 100 no - C.G.11 2814
Pleaser Hero Honda Com. No CG 04 DG 1455
Maruti Alto Lxi No CG 04 HB 4658
Jewellery (Lump Sum)
Gold 200gm prize 500000/- Approx

31/03/12
इ.ए.स. चौहान
अध्यापक न्यायधीश वर्ग-1
पेन्द्रारोड, पिछा-बिलासपुर (छ.ग.)

Shares/Debentures

Name of Issuing Company 1		Nos. of Shares 2	
Nil		Nil	
Life Insurance Policy & others			
Name of Issuing Company 1			
Bank Deposit Securities And investments			
	Name of Bank	City	Amount
1- Saving Banks A/c	State Bank of India Salary A/C No. 63002999089	Pendra Road	
		31-3-12	1435987.00
2-GPF/CPS			4,50,000/-
is not possible to assess the value accurately the approximate value in relation to present condition may be indicated clarification of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965			


एन.एस. चौहान
 व्यवहार न्यायधीश कर्त-1
 पेंद्रा रोड, पेंद्रा, जिला रायचूर (छ.न.)